

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/121/(IB)/2017
NAME OF THE PETITIONER(S) : STATE BANK OF INDIA
NAME OF THE RESPONDENT(S) : SUBBURAJ SPINNING MILLS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

6. RAMESH
Per Ramalingam & Associates

SBI

6. dms
9578145308

ORDER

Counsel for Petitioner present. As seen from order of 02.06.2017, Counsel for the Petitioner was directed to issue private notice to the Respondent and file proof of service of the notice by way of an affidavit by the next date of hearing. In spite of lapse of more than one month, the Petitioner has not complied with the said direction. **The Registry is directed** to issue fresh notice to the Respondent returnable by ten days and the Counsel for Petitioner is also directed to issue fresh private notice to the Respondent and file proof of service by way of an affidavit before the next date of hearing. **Put up on 17.07.2017 at 10.30 A.M.**

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)